

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART I, SECTION 1, DATED THE 19th NOVEMBER, 2022]

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE,
NEW DELHI-110001.

November 19, 2022
Kartika 28, 1944 (Saka)

NOTIFICATION

No. 37/1/(X)/2022/T. The following order by the President dated the 19th November, 2022 is published for general information:-

“ In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Wednesday, the 7th December, 2022 at 11.00 A.M.

November 19, 2022

Droupadi Murmu,
PRESIDENT”

UTPAL KUMAR SINGH
SECRETARY GENERAL

No. 37/1/(X)/2022/T

November 19, 2022
Kartika 28, 1944 (Saka)

Copy forwarded for information to:-

- (1) President's Secretariat; Prime Minister's Secretariat; Cabinet Secretariat; Rajya Sabha Secretariat; NITI Aayog, Election Commission; Supreme Court; All Ministries/Departments of Government of India.
- (2) All Officers and Branches of Lok Sabha Secretariat.

Post,
19.11.2022
(P.C. TRIPATHY)
JOINT SECRETARY